

(b) whether they are included in the category of erstwhile rules receiving privy purses and enjoying certain privileges, and

(c) whether there is any proposal under consideration of Government to abrogate this special privileged class?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) As political pensions are administered by the respective State Governments on behalf of the Government of India, the latest number of such pensioners is not available. According to information compiled some time ago their number was 3683

(b) No Sir

(c) No proposal to abolish political pensions is under consideration

Privy Purses

6124 Shri Parthasarathy Will the Minister of Home Affairs be pleased to state

(a) the amount being given as privy purses since 1948 (Year-wise)

(b) the number of recipients under various categories and

(c) the number receiving privy purses of rupees one lakh and more?

The Minister of Home Affairs (Shri Y B Chavan): (a) The payment of privy purses became the responsibility of the Central Government with effect from the 1st April 1950. A statement (I) showing the amounts paid as privy purses is laid on the Table of the House [Placed in Library. See No LT-1/109(1)/67]

(b) and (c) Another statement (II) is laid on the Table of the House [Placed in Library. See No LT-1/109(II)/67]

Arrest of Mizo Rebels

6125, Shrimati Jyotsna Chanda: Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that three Mizos (one a self styled Senator of 'Mizoram Parliament', second a Captain and third a Lieutenant of the so-called "Mizoram Army" were arrested by the Manipur Rifles near Kanghokpi about 20 miles from Imphal on the 30th June, 1967 and

(b) if so the action taken against them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir, but the arrests were made on the 29th June, 1967

(b) A case has been registered against them and is under investigation

Dumping Places for Dead Bodies in Delhi

6126 Shri P N Solanki Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that places like Narela, Nangloi and Alipur in Delhi have come to be recognised as dumping spots for dead bodies

(b) whether several dead and mutilated bodies are found in above places; and

(c) if so the action the Police is taking to prevent such crimes and free these areas from horror and fear that follows from such happenings?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) No Sir. However, there were two cases of dead bodies being found in the area of Police Station Narela during the last six months. Both these cases are under investigation

(c) As these two cases were isolated incidents, no special measures other than routine patrolling has been considered necessary.